

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1299 of 2019

IN THE MATTER OF:

Indian Bank

...Appellant

Versus

J. Karthiga (RP) &Anr.

...Respondents

Present:

For Appellant : **Mr. Prashanto Sen, Senior Advocate, Mr. TN Durga Prasad and Mr. Rohan Narula, Advocates.**

For Respondent: **Mr. Abhijeet Sinha and Ms. PratishthaVij, Advocates.**

O R D E R

09.01.2020 Learned Counsel for the Appellant prays for and is allowed to file Rejoinder, within two days.

Post this appeal 'for Orders' on **14th January, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

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